

The motion was adopted.

18.27 hrs.

*Clauses 2 and 3, and the Schedule were
added to the Bill.*

BUSINESS OF THE HOUSE

[English]

MR. DEPUTY SPEAKER: The question
is:

"That Clause 1, the enacting Formula
and the Title stand part of the Bill."

The motion was adopted

*Clause 1, the Enacting formula and the
Title were added to the Bill*

MR. DEPUTY SPEAKER: Now the
Minister.

SHRI B. K. GADHVI: I beg to move:

"That the Bill be passed."

MR. DEPUTY SPEAKER: The question
is:

"That the Bill be passed."

The motion was adopted

THE DEPUTY MINISTER IN THE
MINISTRY OF SURFACE TRANSPORT
AND DEPUTY MINISTER IN THE MINIS-
TRY OF PARLIAMENTARY AFFAIRS
(SHRI P. NAMGYAL): Sir, the Report of the
Sarkaria Commission on Centre-State Rela-
tions is due for discussion tomorrow. As a
large number of hon. Members want to par-
ticipate in the discussion, I suggest that the
discussion on the Demands for Grants
(General) for 1989-90 may be taken up only
after the conclusion of the discussion on the
Report on 30th March 1989.

I hope you, Sir, and the august House
will agree with the above suggestion.

MR. DEPUTY SPEAKER: I hope the
House agrees.

SOME HON. MEMBERS: Yes.

MR. DEPUTY SPEAKER: The House
now stands adjourned to reassemble tomor-
row at 11.00 a.m.

18.28 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Tuesday, March 28, 1989.
Chaitra 7, 1911 (Saka).*